NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1645/ (IB)/CB/2017

NAME OF THE APPLICANT

: ENNORE COKE LIMITED

UNDER SECTION

: 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. DEV ESHWAAR

FOR. K. ABILASH KUMAR

Counsel for Petitioner

Movita L ALLWIN GODWIN Commil fi Seand Audition of CState Burks (State Burks) Mor for Strongest Sinish Union Benker and Guille of Chief mangeel moli 9

ORDER

Counsel for the petitioner present. Counsel for the SBI present. Representative for Union Bank of India present. At the request of counsel for SBI, time is enlarged for production of some documents. Put up on 06.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM